

## **Terms and Conditions:**

This portal has been designed and developed by the Food Safety and Standards Authority of India (FSSAI).

These terms and conditions shall be governed by and construed in accordance with the Indian Laws. Any dispute arising under these terms and conditions shall be subject to the jurisdiction of the courts in India.

The information posted on this website could include hypertext links or pointers to information created and maintained by non-Government/private organization. FSSAI is providing these links and pointers solely for your information and convenience. When you select a hyperlink to an outside website, you are leaving FSSAI's Food Safety Compliance System (FoSCoS) and subject to the privacy and security policies of the owners/sponsors of the outside website.

FSSAI does not guarantee the availability of such linked pages at all times.

FSSAI cannot authorize the use of copyrighted materials contained in the linked website. Users are advised to request such authorization from the owner of the linked website.

FSSAI does not guarantee that linked websites comply with Indian Government Website guidelines.

Below mentioned are the policies proposed to be published on the website as per Guidelines for Indian Government website.

## **Website Policy**

### **A) HYPER-LINKING POLICY**

**External Links Present on the Website:** At many places in this website, you will find links to other websites/portals. These links have been placed for your convenience. FSSAI is not responsible for the contents and reliability of the linked websites and does not necessarily endorse the views expressed in them. Mere presence of the link or its listing on this website should not be assumed as endorsement of any kind. We cannot guarantee that these links will work all the time and we have no control over availability of linked pages.

**Links to the FSSAI website by other websites/portals:** Prior permission is required before hyperlinks are directed from any website/portal to this site. Permission for the same, stating the nature of the content on the pages from where the link has to be given and the exact language of the Hyperlink should be obtained by sending a request at -

### **B) COPYRIGHT POLICY**

Material featured on this site may be reproduced free of charge in any format or media without requiring specific permission. This is subject to the material being reproduced accurately and not being used in a derogatory manner or in a misleading context. Where the material is being published or issued to others, the source must be prominently acknowledged. However, the permission to reproduce this material does not extend to any material on this site, which is explicitly identified as being the copyright of a third party. Authorisation to reproduce such material must be obtained from the copyright holders concerned.”

## **C) TERMS AND CONDITIONS STATEMENT**

This website is designed, developed and maintained by the FSSAI, Government of India. The information posted on this website includes hypertext links to external websites. The website is providing these links solely for the purpose of information. When a link to an external website is selected, FSSAI does not guarantee the availability or correctness of such linked pages at all times.

Under no circumstances will FSSAI be liable for any expense, loss or damage arising from use or lack of use of data arising in connection with the use of this website. These terms of use shall be governed by and construed in accordance with the Indian Laws. Any dispute arising under these terms of use shall be subject to the jurisdiction of the courts of India.

## **D) CONTENT REVIEW POLICY (CRP)**

Every piece of content appearing on the website is reviewed for its accuracy in timely manner. Some of the short lived content components like tenders, recruitment, upcoming trainings etc doesn't hold any relevance on the website after the event or intended purpose. The content in WHAT'S NEW is regularly reviewed as per our Content Review Policy.

## **E) MONITORING POLICY**

The website is monitored in accordance with the laid guidelines to address and fix the quality and compatibility issues around the following parameters:

Performance- It is ensured that the site is up and working on 24\*7 basis.

Broken Links- The website is thoroughly reviewed to rule out the presence of any broken links or errors. The broken links on the website are detected and remedial measures are taken immediately.

Traffic Analysis- The site traffic is regularly monitored on daily basis.

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